

File No 06/CESTAT/Statement/2011-CR
Customs, Excise & Service Tax Appellate Tribunal
West Block-2 R.K.Puram New Delhi

Dated : 21st Aug 2024

Bench wise statement showing pendency, institution and disposal of appeals and stay application with year wise break up of appeals pending as on 01/08/2024 is circulated for information.


21/08/2024
(Vaishali Kharbanda)
Technical Officer

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CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,				
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66				
Disposal and Institution for the month of July, 2024				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency

DELHI #	7990	391	279	8104
MUMBAI	19034	381	88	19327
KOLKATA	8598	106	252	8452
CHENNAI	9072	68	225	8915
BANGALORE	9276	87	53	9310
AHMEDABAD	6710	67	231	6546
ALLAHABAD	3160	113	124	3149
CHANDIGARH \$	5971	77	48	5998
HYDERABAD	4721	37	12	4746
TOTAL	74532	1327	1312	74547

02 Appeal received from CESTAT Chandigarh

\$ 02 Appeal tranfer to CESTAT Delhi

MONTHLY STATEMENT FOR THE MONTH OF JULY 2024 AS ON 01/08/2024

	OPENING BALANCE						FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES					
	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY
DELHI	3907	937	3055	91	7990	0	90	14	102	0	206	0	185	0	0	0	185	0	0	0	2	0	2	0
MUMBAI	8544	3405	7085	0	19034	28	260	12	109	0	381	0	0	0	0	0	0	0	0	0	0	0	0	0
KOLKATA	2197	2591	3810	0	8598	4	18	12	73	0	103	0	0	1	2	0	3	0	0	0	0	0	0	0
CHENNAI	3934	1635	3503	0	9072	3	40	2	26	0	68	0	0	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	1584	1772	5920	0	9276	5	14	14	59	0	87	0	0	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	1518	2940	2252	0	6710	6	51	3	13	0	67	0	0	0	0	0	6	0	0	0	0	0	0	0
ALLAHABAD	1022	539	1599	0	3160	49	16	8	83	0	107	0	0	5	1	0	6	0	0	0	0	0	0	0
CHANDIGARH	1005	2112	2854	0	5971	41	8	11	58	0	77	0	0	0	0	0	0	0	0	0	0	0	0	0
HYDERABAD	988	1071	2662	0	4721	2	11	3	23	0	37	0	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL	24699	17002	32740	91	74532	138	508	79	546	0	1133	0	185	6	3	0	194	0	0	0	2	0	2	0

1 Sanctioned strength of the Members is 33 and working strength is 32 as on 01.08.2024

2 Figures may be considered as tentative and subjected to further verification.

3 Members on leave during the month of July, 2024 for 85.5 days as under. (Details shown on the basis of leave applications submitted by the Members as were available in the Administration Section, CESTAT, New Delhi.)

Note :

1 Hon'ble Justice Shri Dilip Gupta, President	Nil	12 Dr. Suvendu Kumar Pati, Member(Judicial)	2
2 Sh. S. K. Mohanty, Member (Judicial)	1	13 Sh. Ashok Jindal, Member (Judicial)	Nil
3 Sh. Ramesh Nair, Member (Judicial)	Nil	14 Dr.. D.M. Misra, Member (Judicial)	3
4 Ms. Sulekha Beevi C.S., Member(Judicial)	Nil	15 Sh. S.S.Garg, Member (Judicial)	Nil
5 Sh. P. K. Choudhary, Member (Judicial)	3	16 Sh. Somesh Arora, Member (Judicial)	8
6 Sh. Raju, Member(Technical)	3	17 Sh. R.Muralidhar, Member (Judicial)	Nil
7 Sh. C.J. Mathews, Member(Technical)	30	18 Sh. P.A.Augustian, Member (Judicial)	10
8 Sh. P. Dinesha, Member(Judicial)	4	19 Ms. Binu Tamta, Member(Judicial)	1
9 Sh. Ajay Sharma, Member(Judicial)	Nil	20 Mr. P Anjani Kumar, Member (Technical)	2
10 Ms. Rachna Gupta, Member(Judicial)	Nil	21 Sh. A.G.Shakkarwal, Member(Technical)	Nil
11 Mr.Sanjiv Srivastava, Member (Technical)	2	22 Sh.C.L. Mahar, Member (Technical)	2

**TRANSFERED TO
OTHER BENCHES**

DISPOSAL

CLOSING BALANCE

STOMS	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY
0	0	0	0	0	0	191	23	65	0	279	0	3991	928	3094	91	8104	0
0	0	0	0	0	0	39	22	27	0	88	1	8765	3395	7167	0	19327	27
0	0	0	0	0	0	71	77	104	0	252	0	2144	2527	3781	0	8452	4
0	0	0	0	0	0	67	102	56	0	225	0	3907	1535	3473	0	8915	3
0	0	0	0	0	0	30	10	13	0	53	1	1568	1776	5966	0	9310	4
0	0	0	0	0	0	55	83	93	0	231	0	1514	2860	2172	0	6546	6
0	0	0	0	0	0	19	52	53	0	124	0	1019	500	1630	0	3149	49
0	0	2	0	2	0	4	26	18	0	48	2	1009	2097	2892	0	5998	39
0	0	0	0	0	0	1	7	4	0	12	0	998	1067	2681	0	4746	2
0	0	2	0	2	0	477	402	433	0	1312	4	24915	16685	32856	91	74547	134

23 Mr. M. Ajit Kumar , Member (Technical)	3
24 Mr. M.M.Parthiban , Member (Technical)	Nil
25 Ms. Hemambika R. Priya, Member (Technical)	Nil
26 Mr. K Anpazhakan , Member (Technical)	2
27 Mr. Pullela N.Rao , Member (Technical)	Nil
28 Mr. Rajeev Tondon, Member (Technical)	5
29 Ms. R.Bhagya Devi, Member (Technical)	1
30 Mr. Vasa Sheshagiri Rao, Member (Technical)	1
31 Mr. A.K. Jyotishi, Member (Technical)	2.5
32 Mr. P.V.Subba Rao, Member (Technical)	Nil

Vaishali
(Vaishali Kharbanda)
Technical Officer

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.08.2024.

YEARS	DELHI	MUMBAI	KOLKATTA	CHENNAI	BANG.	AHMEDABAD	ALLBD	CHD	HYD
2002	0	0	0	0	0	1	0	0	0
2003	0	0	0	0	2	0	0	0	0
2004	0	4	0	0	1	0	0	0	0
2005	12	1	0	0	0	0	0	0	0
2006	18	1	0	1	0	5	0	0	0
2007	13	0	0	4	0	0	0	0	2
2008	7	7	0	0	2	1	1	0	1
2009	42	19	48	15	15	13	7	4	12
2010	71	29	10	9	206	23	9	27	6
2011	74	40	88	14	316	60	9	59	18
2012	73	75	60	6	459	77	26	133	196
2013	106	313	91	103	564	222	24	187	228
2014	114	919	270	300	774	374	29	520	314
2015	66	815	264	923	765	491	65	399	235
2016	95	1446	673	1019	898	383	64	331	420
2017	145	1623	686	1148	870	483	74	512	507
2018	482	2432	1390	1427	961	753	92	887	472
2019	777	1974	1248	1035	596	729	132	819	311
2020	638	1085	529	541	346	514	368	290	288
2021	1070	2039	575	605	693	578	637	374	494
2022	1907	2258	684	445	743	784	484	396	487
2023	1456	2544	1030	771	692	625	504	653	419
2024	938	1703	806	549	407	430	624	407	336
TOTAL	8104	19327	8452	8915	9310	6546	3149	5998	4746